GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.4091 TO BE ANSWERED ON 18.03.2020

CONSTRUCTION OF ROBs

†4091. SHRI MUKESH RAJPUT:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of suggestions/proposals received for construction of Railway Over Bridges (RoBs) in Uttar Pradesh during the last three years;
- (b) the number of railway crossings where sanction has been granted for the construction of the said ROBs;
- (c) the present status of sanction for the construction of a Joint Railway Over Bridge at Kanpur-Kashganj railway crossing No.154 in Farrukhabad and at Farrukhabad-Neemkarori railway crossings number 9C along with a Rail Over Bridge at rail crossing number 182 on Kanpur-Kashganj section; and
- (d) the details thereof?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) and (b): Proposals for construction of Road Over Bridges/Road Under Bridges (ROBs/RUBs) in lieu of level crossings are normally received from State Government. After completing various formalities regarding the consents for sharing of cost and closure of level crossings from State Government, the proposals are further processed for their inclusion in

Railway Works Programme. During the last three years i.e. 2016-17, 2017-

18 & 2018-19, 61 valid proposals have been received in Uttar Pradesh.

All proposals were cleared during this period and no such valid proposals are pending for clearance.

(c) and (d): Construction of ROB in lieu of Level Crossing (LC) No. 154 between Fatehgarh and Farrukhabad and ROB in lieu of LC No. 182 between Kaimganj and Rudain stations has been sanctioned. Railway has requested State Government to expedite the consent for sharing of cost and closure of LC. Further action will be taken after receipt of consent from State Government.

LC No. 9C between Farrukhabad-Neemkarori on Farrukhabad-Manpuri section does not qualify for construction of ROB on cost sharing basis, as traffic density at this LC is less than one Lakh.
